

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4712/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

M/S GAURSONS INDIA LTD & ANR.

Respondent(s)

With Civil Appeal No.7334/2024 (Mentioned)
(IA No.55786/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTIONS
IA No.59910/2025 - DE-TAGGING)

Date : 07-03-2025 These applications were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) :

Mr. Binay Kumar Das, AOR

For Respondent(s) :

Mr. Anand Shankar Jha, AOR

Mr. Shashank Shekhar Singh, AOR

Ms. A.Chaudhary,Adv. (Mentioned by)
Ms. Geetanjali Setia,Adv.
Ms. Meena Yadav,Adv.

UPON being mentioned the Court made the following
O R D E R

IA Nos.55786 and 59910 of 2025 in C.A.No.7334/2024

List on 4th April, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER